

**Statement 38: Availment of WMA and Overdraft from the Reserve Bank**

State	Normal WMA			Overdraft					
	2009-10	2010-11	2011-12**	2009-10		2010-11		2011-12**	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	1	—	—	—	—	—	—	—	—
2. Bihar	—	—	—	—	—	—	—	—	—
3. Chhattisgarh	—	—	—	—	—	—	—	—	—
4. Goa	1	—	—	—	—	—	—	—	—
5. Gujarat	—	—	—	—	—	—	—	—	—
6. Haryana	5	10	17	—	—	1	8	2	6
7. Jharkhand	—	—	4	—	—	—	—	—	—
8. Karnataka	—	—	—	—	—	—	—	—	—
9. Kerala	2	—	—	—	—	—	—	—	—
10. Madhya Pradesh	11	—	—	—	—	—	—	—	—
11. Maharashtra	—	—	—	—	—	—	—	—	—
12. Orissa	—	—	—	—	—	—	—	—	—
13. Punjab	128	132	167	5	29	3	13	5	24
14. Rajasthan	—	—	—	—	—	—	—	—	—
15. Tamil Nadu	—	—	—	—	—	—	—	—	—
16. Uttar Pradesh	8	4	—	—	—	—	—	—	—
17. West Bengal	15	113	59	2	8	7	62	5	28
<b>II. Special Category</b>									
1. Arunachal Pradesh	—	—	—	—	—	—	—	—	—
2. Assam	—	—	—	—	—	—	—	—	—
3. Himachal Pradesh	—	—	—	—	—	—	—	—	—
4. Jammu & Kashmir@	—	—	122	—	—	—	—	2	5
5. Manipur	—	—	—	—	—	—	—	—	—
6. Meghalaya	—	—	—	—	—	—	—	—	—
7. Mizoram	15	15	1	—	—	—	—	—	—
8. Nagaland	45	—	10	1	13	—	—	—	—
9. Tripura	—	—	—	—	—	—	—	—	—
10. Uttarakhand	26	12	15	1	9	1	10	—	—

‘—’ : Nil.

@ : The Reserve Bank entered into a supplementary Agreement with the Government of Jammu and Kashmir under Section 21A of the Reserve Bank of India Act, 1934 for carrying out general banking business of the State with effect from April 1, 2011.

\* : Refers to fresh occurrences of overdrafts during the year.

\*\* : Up to Feb 29, 2012

**Source :** Reserve Bank records.